(d) The Eight Five Year Plan allocaiton for housing is Rs. 6377.02 crores, of which the state sector allocation is Rs. 3581.67 crores and the Central sector allocation is Rs. 279S.3S crores.

Written Answers

## **Educational and Vocational Institutions in Dadra and Nagar** Haveli

\*289. SHRIRAMCHANDRAN PILLAI: SHRI DIPANKAR MUKHERJEE:

the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are aware of the fact that the children are being overburdened with heavy syllabus and what is the number of books in Primary and Secondary levels;
- (b) what are the details of steps which Government are contemplating in this regard;
- (c) what is the number of Primary, Secondary, Higher Secondary Schools, Degree and B.Ed, colleges, Polytechnics and other vocational institutions in Dadra and Nagar Haveli;
- (d) what was the number of similar institutions in 1977 and what is their number of 1994;
- (e) whether it is a fact that the people of Dadra and Nagar Haveli are demanding educaitonal institutions for B.Ed, and vocational colleges since long; and
- (0 if so, what steps Government are planning to meet the demand?

MINISTER HUMAN OF RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The curriculam framework and the syllabi for school stage are developed by NCERT and various State Boards use them with appropriate modificaitons. The NCERT have worked out the syllabi keeping in view the desirable level of attainment and load of curriculam. The NCERT syllabus envisages 2 books in classes I and II, 4 books in classes III to V. 7 books in classes VI to VIII and 12 books in classes IX and X. The physical load of such syllabi is not unduly heavy in semi-urban and rural areas. The Yashpal Committee which examined this quesiton in depth has pointed out the heavy load of curriculam in large urban areas. The Committee has pointed out that the real load on the student is of non-comprehension

which arises out of unsatisfactory teaching-learning in each class beginning from Class 1. It has made a number of recommendations in regard to the syllabi and the textbooks. The recommendations have been examined and considered in the Central Advisory Board on Education and in the Ministry and a set of recommendations has been sent to the Boards and State Government for effecting reforms flowing from the Yashpal Committee Report.

(c) and (d): According to information available in the Ministry, the number of primary, secondary, higher secondary schools, degree and B.Ed, colleges, polytechnics and vocational institutions at +2 in Dadra and Nagar Haveli in 1977 and in 1993 are as below:

No. in 1977 No. in 1993 Institutions

Primary/Middle	157	168
Secondary	03	08
Higher	01	07
Vocational (+2)	<ul><li>Vocational</li></ul>	
	ir	2 schools
Degree College	— (	The Govt.
B Ed. College	approval	
	of	Polytechnic
	Po	lytechic
	du	ring 1994-95)

(e) and (f) Presently there is no proposal received from the Administration of Dadra & Nagar Haveli and pending consideration in the Ministry for setting up a B. Ed. college. It will be examined in reference to number of teachers requiring such facilities in the UT when any such proposal is received.

## **Revamping Examination System**

- \*292. SHRI VIRENDRA KATARIA: Will the Minister of HUMAN RESOURCE
- DEVELOPMENT be pleased to state:
- (a) whether Government are Delhi contemplating to advise the University to revamp the examination
- (b) if so, what are the broad features of the system and by when the new system will take effect:
  - (c) whether other universities in the country

will also be advised to bring about changes in the present examination system; and

(d) if so, what are the details in thisrcgard and if not, the reasons therefor?

THE MINISTER FOR HUMAN RESOURCE DEVELOPMENT (SHRI AR.JUN .SINGH): (a) to (d): According to the information furnished by the University Grants Commission, the Commission has been advising the universities, including Delhi Univeristy, to implement some specific measures of examination reform like continous internal evaluation, development of question banks, grading system, semester system, redesigning of syllabi & quesiton papers and conduct of examination, with a view to improving the reliability, validity and objectivity of evaluation and to bringing about a closer integration of teaching, learning and evaluation. The progress of implementation of this examination reform programme by the Universities was recently reviewed and on the basis of the review the Commission has worked out certain strategy for implementing the reform measures within a specified time-limit.

## मध्य प्रदेश की सहरी विकास परियोजना के लिए सहादता

"293. श्री दिलीप सिंह जूदेष: क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या मध्य प्रदेश सरकार ने 700 करोड़ रुपये की एक शहरी विकास परियोजना के लिए विश्व बैंक से सहायता की मांग करने के संबंध में एक प्रस्ताय केन्द्रीय सरकार को प्रस्तुत किया है;
- (ख) यदि इं, तो ठक्त परियोजना की वर्तमान स्थित क्या है और क्या सरकार द्वारा उस पर अब तक:सोई कार्यवादी की गई है;
  - (ग) यदि हां, तो उसका स्यौरा क्या है; और
  - (भ) यदि नहीं, तो उसके क्या कारण हैं?

सहरी विकास मंत्री (श्रीमत्ते त्रीला कौल): (क) से (घ). मध्य प्रदेश सरकार से एक प्रस्ताव मिला है, जिसमें उस राज्य में त्रहरी विकास परियोजना के लिए 700 करोड़ रुपये की विन्य बैंक 'सहायता के लिए अनुरोध किया गया है। प्रस्ताव सिफारित के साथ विन्य बैंक के विचारार्थ भेज दिया गया है। बैंक ने बताया है कि वे त्रहरी सेक्टर को कर्ज कार्यक्रम की व्यापक समीशा कर रहे हैं, ताकि प्राथमिकताओं और प्रस्तावों को पुन: निधारित कर पुन: परिभाषित किया जा सके और इसलिए अभी कोई घायदा करने की स्थिति में नहीं हैं।

## Cost of DDA Flats in Nand Nagari

\*294. SHRJNAGMANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the criteria for fixing the cost of LIG flats on cash down/hire purchase basis in Nand Nagari allotted by DDA under the New Pattern Scheme, 1979;
- (b) what is the year-wise, disposal cost of LIG flats block and floor wise in Nand Nagari under the abeve scheme, and
- (c)whether any discrepancy in the disposal cost of the flats came to the notice of Government and if so, what is the procedure adopted to rectify the same?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) The DDA has reported the disposal cost of LIG flats in Nand Nagri, whether allotted on cashdown or hire purchase basis, has been worked out taking into consideration the actual cost of construction, cost of internal development, anticipated liabilities, land premium at subsidised rates, and overheads.

(b)The year-wise disposal cost of LIG flats, block and floor-wise, in nand Nagri is given in the Statement laid on the Table of the Sabha (See below)

(c)No discrepancy has so far came to notice in respect of disposal cost of LIG flats in Nand Nagri.